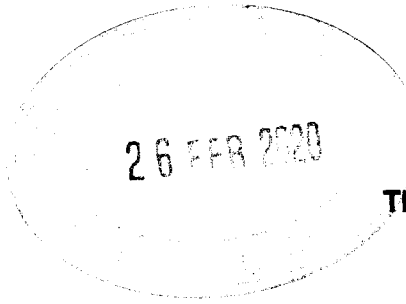


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0016894

The High Court of Kerala

Kochi- 682 031  
Dated-22.2.2020

Proceedings

High Court establishment- filling up of the category of Section Officer/Court Officer, High Court on temporary basis- orders issued.

- Read: 1.High Court proceedings No.A8- 96/2020 dated 10.02.2020.  
2.Rule 21 of the Kerala High Court Service Rules, 2007.  
3.Rule 20(2)(c) of the Kerala High Court Service Rules, 2007.

Order No. A5- 65314/2019

The existing vacancy in the category of Section Officer/Court Officer, High Court is filled up on temporary basis under the rule read (2) above as follows:

Sri.A.Ajithkumar (PEN 123845), Selection Grade Typist Copyist, High Court in the scale of pay of ₹ 30700-65400 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of ₹ 36600-79200 in accordance with the rule read (3) above, vice Smt.K.G.Rajeswari, Section Officer/Court Officer proceeded on leave preparatory to retirement as per the High Court proceedings read (1) above. Sri.A.Ajithkumar will take charge as Section Officer/Court Officer from Sri.K.Rejikumar, Office Superintendent(HG), High Court, forthwith.

Sri.A.Ajithkumar is posted in the Court Officers' Section. He is eligible for compensatory allowance @ ₹1000/- per month for attending cause list work.

(By Order)

K.Haripal  
Registrar General

&

to

- The persons concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)  
The Joint Registrars, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Deputy Registrars concerned.  
The Assistant Registrars concerned  
The Personal Assistant to the Chief Justice, High Court.  
The Section Heads concerned.  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court.  
The G(Accounts-I, II & III) Sections, High Court.  
✓ The I.T.Section, High Court (For publishing in the High Court Website)  
The A2, A3, A6, A7 and A8 Seats, High Court.  
The Administrative Records Section, High Court.  
The File/Stock File.